

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1308 OF 2002@@  
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Jameel Ahmed & Anr.

Appellant(s)

VERSUS

State of Rajasthan

Respondent(s)

With Crl. A. No.1361/2002 (With appln. for bail)  
Crl. A. No.215/2003 (With appln. for bail)

DATE : 26-03-2003: These matters were called on for hearing today.@@  
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CORAM:

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant(s): Mr. U.R. Lalit, Sr. Adv.  
Mr. Subodh Lalit, Adv.

Mr. R.B. Masodkar, Adv.  
Mr. Anil Kumar Jha, Adv.  
Mr. K.L. Taneja, Adv.

Mr. A.K. Sanghi, Adv.

For Respondent(s): Mr. K.K. Sood, ASG  
Mr. P.P. Malhotra, Sr. Adv.  
Mr. A.D.N. Rao, Adv.  
Ms. Aruna Mathur, Adv.  
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.  
.SP2

Mr. U.R. Lalit, senior learned counsel for the appellants resumed his arguments at 10.30 a.m. and had not concluded when the Court rose for the day leaving the matter as part-heard.

.SP1

(R.K. Dhawan)  
Court Master

(Prem Prakash)  
Court Master